

Annexure 7
ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (UNDER CIRP)
CIRP COMMENCEMENT DATE 16.11.2022
LIST OF CREDITORS BASIS CLAIMS RECEIVED UPTO 25.12.2022
LIST OF OTHER CREDITORS (OTHER THAN FINANCIAL AND OPERATIONAL CREDITORS)

List of Creditors as at 25.12.2022										
SI. No	Claim ID	Name of creditor	Details of claim received		Details of claim admitted			Amount of claim not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest (Collateral)	Amount covered by guarantee			
1	4432	Nurul Haq	9/12/2022	5050000	0	-	0	0	5,050,000	No Documents submitted
2	4797	Vineet Agarwal	12-17-2022	2958711	2585017	-	0	0	373,694	
3	4796	Vineet Agarwal	12-17-2022	2974000	0	-	0	2974000	-	Duplicate claim
4	5133	SHUBHRA JAISWAL	12-24-2022	66000	40000	-	0	0	26,000	
5	5111	Anjum Gupta	12-24-2022	1	0	-	0	1	-	Incorrect claim
6	4745	Rajendra kumar Tiwari	12-15-2022	102000	1	-	0	0	101,999	
7	4278	BHOLA GARDEN SOLUTION	5/12/2022	421503	421503	-	0	0	-	
8	4248	LINK INTIME INDIA PRIVATE LIMITED	5/12/2022	570296	211445	-	0	0	358,851	
9	4240	GATTANI AUTOMOBILES	5/12/2022	1052816	1052816	-	0	0	-	
10	4133	Mr. SHANKARSHANA LAL S/O SRI RAMREKHA PRASAD	3/12/2022	750000	1	-	0	0	749,999	Not found in Company records
11	3201	Odyssey Infrastructure Private Limited	1/12/2022	151000000	1	-	0	140000000	10,999,999	No payable in Company Records
12	3156	New Look Builders And Developers Private Limited	1/12/2022	1778171894	1778171894	-	0	0	-	
13	3073	NK Associates	1/12/2022	1570179	1	-	0	0	1,570,178	
14	2648	Kinetic Hyundai Elevator & Movement Technologies Ltd	1/12/2022	588253	1	-	0	0	588,252	Duplicate claim (Operational creditor)
15	2245	RAHUL GURNANI	30/11/2022	117358	1	-	0	0	117,357	
16	3445	PRAKASH DEEP FLAT OWNERS WELFARE SOCIETY	1/12/2022	1094090	1	-	0	0	1,094,089	Not found in Company records
17	Claim on Mail	IIRP India Realty II Ltd	22/12/2022	6181400000	1	-	0	0	6,181,399,999	Claim is legally disputed

18	Claim on Mail	Avanindra Batra	16/12/2022	37070422	1	-	0	0	37,070,421	Not found in Company records
19	3483	ROSEBUD REALCON LLP	1/12/2022	30000000	1		0		29,999,999	Matter of Adjudication
20	4048	Nishi Tandon	2/12/2022	84000	84000	-	0	0	0	
21	237	NISHA DWIVEDI	26/11/2022	152236	0	-	0	0	152236	
22	3460	NITIN KHURANA	44573	298520	219500	-	0	0	79020	
23	5124	AARTI RAWAT	24/12/2022	391020	391020	-	0	0	0	
		TOTAL		8195883299	1783177205			142974001	6269732093	

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.

2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.


Ashwani Kumar Singh
Insolvency & Resolution Professional
IBBI/IP-001/IP-P02035/2020-21/13122